

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.28 of 2013 &
I.A. No. 44 of 2013**

Dated : 9th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Corp. Ltd.Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory Commission & Anr.
....Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s): Mr. C.K. Rai for R.1

ORDER

We have heard the learned counsel for the Appellant.

For reply submissions, as agreed by the learned counsel for the parties, post the matter on **02.08.2013 before the Kolkata Circuit Bench**. In the meantime, Written Submissions be filed by the learned counsel for the Appellant after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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